

EH-706505275

33

By Speed Post



भारत सरकार/GOVERNMENT OF INDIA

कारपोरेट कार्य मंत्रालय/Ministry of Corporate Affairs

केंद्रीय पंजीकरण केंद्र/Central Registration Centre,

आई.आई.सी.ए बिल्डिंग, 5वा मंजिल /IICA Building, 5<sup>th</sup> Floor,

प्लॉट स./Plot No: P-6, 7 & 8, सेक्टर/Sector-5, आई.एम्.टी मानेसर/IMI Manesar,

ज़िला गुडगाँव (हरियाणा)/Distt: Gurgaon (Haryana), पिन/Pin: 122050. Phone No -0124-2290014/20



No. CRC/Office Order/2017-18 / 579

Dated 13.10.2017

**OFFICE ORDER**

In terms of provisions contained in Section 5(2) of the Right to Information Act, 2005. Ms Nidhi A. Prajapati, Junior Technical Assistant is hereby designated as Assistant Central Public Information Officer (ACPIO) in respect of office of the Central Registration Centre (CRC), Manesar with immediate effect and until further orders.

(Lakshmi Prasad Kolla)

Registrar of Companies,

Central Registration Centre (CRC), Manesar

To,

Ms Nidhi Prajapati, JTA, CRC, Manesar

Copy to:-

1. First Appellate Authority under RTI Act, 2005, Central Registration Centre, Manesar.
2. CPIO, Central Registration Centre, Manesar.
3. Shri K.V.R. Murty, Joint Secretary to Govt. of India, Ministry of Corporate Affairs, 5<sup>th</sup> Floor, 'A' Wing, Shastri Bhawan, New Delhi-for kind information.
4. E-Governance Cell with a request to upload the office order under the RTI column on the website of Ministry.
5. Shri Arvind Jingar, JTA, CRC, Manesar.

21/2/11  
24/1/17  
A80 (John)